

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 11<sup>th</sup> February, 2016  
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Appeal No. 12/2016	M/s Vimaloxy Product Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Ritwika Nanda, Adv. for Appellant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 162/2015 (M.A. No. 664/2015, M.A. No. 1146/2015 & M.A. No. 37/2016)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-4 Ms. Savitri Pandey, Adv. for R-5,9 to 11&46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anup Sachmay & Ms. Shagun Matta, Adv. for R-12 to 17, 22 to 28) Mr. B. Veera Swamy, Adv. for R-19 Mr. G. Venkateswara Rao, Adv. for R-20 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 & 36 Mr. Syed Shahid Hussain Rizvi for R-34, 35 & 40 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Pawan Upadhy and Mr. Nishank Kumar, Adv. for R-42 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shekhar G. Devasa & Mr. Manish Tiwari, Adv. for Applicant in M.A. 37/2016 Mr. Nitin Mishra, Adv. Mr. Sahil Narang, Adv.
<b>FOR HEARING</b>			
3.	Original Application No. 28/2013 (T <sub>Hc</sub> )	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv.
4.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015 & M.A. No. 1078/2015)	Satish Kumar  Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Bharat Arora, Adv. for Applicant in Misc. Application No. 695/2015  Mr. Balendu Shekhar, Adv. for R – 1

			<p>Mr. D. Rajeshwar Rao, Adv. for R-3  Mr. Vikas Garg, Adv. for R-4 &amp; 5  Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3  Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 &amp; 7  Mr. Birja Mahapatra, Adv. for DPCC  Mr. P.L. Gautam, Adv. for NDMC  Ms. Sakshi Popli, Adv. for NDMC  Mr. Rajiv Bansal, Adv. for DDA  Mr. Rajkumar, Adv. for CPCB  Mr. Anil Grover, AAG &amp; Mr. Rahul Khurana, Adv. for HSPCB  Mr. Ajit Kulshreshta, Adv. for Applicant in M.A. No. 1078/2015</p>
5.	Original Application No. 57(THC)/2013	<p>Mahavir Singh  Vs.  Union of India &amp; Ors.</p>	<p>Mr. Saket Sikri, Adv. for Applicant    Mr. Rajesh Kumar Singh, Adv. for R – 1  Mr. D. Rajeshwar Rao, Adv. for R-3  Mr. Vikas Garg, Adv. for R-4 &amp; 5  Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3  Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 &amp; 7  Mr. Biraja Mahapatra, Adv. for DPCC  Mr. P.L. Gautam, Adv. for NDMC  Mr. Rajiv Bansal, Adv. for DDA  Mr. Rajkumar, Adv. for CPCB  Mr. Anil Grover, AAG &amp; Mr. Rahul Khurana, Adv. for HSPCB  Ms. Sakshi Popli, Adv. for NDMC</p>
6.	Original Application No. 19/2014 (M.A No. 216/2015, M.A. No. 1027/2015 & M.A. No. 1330/2015)	<p>Dr. Kashmira Kakati  Vs.  Union of India &amp; Ors.</p>	<p>Mr. Sanjay Upadhyay, Adv. for Applicant    Ms. Shakshi Popli, Adv. for R – 1  Ms. Roy Kankana, Adv. for R-2  Mr. Avijit Roy, Adv. for R-3  Mr. Shuvodeep Roy, Adv. for R – 4  Mr. V.N. Koura, Adv. for R – 5  Mr. Ganesh Kamath, Adv. for R – 6  Mr. Gaurab Bengrit, Sr. Adv. along with Ms. Harsha Peechara, Advs. for R-7  Mr. Neeraj K. Gupta, Adv. for R – 8  Mr. Avijit Roy &amp; Ms. K. Arandhara, Advs. for R – 9, 10 &amp; 12  Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phoobam, Adv. for R – 11  Mr. Tavinder Sidhu, Adv. for NHA1</p>
7.	Original Application No. 3/2015	<p>Bijay Krishna Sarkar &amp; Ors.  Vs.  Inland Waterways Authority of India &amp; Ors.</p>	<p>Ms. Parul Gupta, Adv. for Applicant    Mr. A. K. Prasad, Adv. for R-1 &amp; 4  Mr. Buddy.A. Ranganat &amp; Mr. D.V. Gahuvanshy, Advs. for R-2  Ms. Savitri Pandey, Adv. for R-3  Mr. Neeraj Malhotra, Adv. for R-5  Mr. Amit Anand Tiwari, Adv. for R-6  Mr. Pawan Upadhyay, Mr. Dewan Upadhyay &amp; Nishant Kumar, Advs. for R-7  Mr. M.L. Lahoty, Adv. for R-8</p>
8.	Original Application No. 118/2015 (M.A. No. 1079/2015)	<p>Jagannath Mane  Vs.  Unoin of India &amp; Ors.</p>	<p>Mr. Shekhar Sharma, Adv.for the Applicant    Mr. Vishendra Verma, Adv. for R - 1 &amp; 3  Mr. V.K. Shukla, Adv. for R – 2, 6 &amp; 7  Mr. Rajul Shrivastav, Sucheta Yadav, Advs. for R-4</p>

9.	Original Application No. 264/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-2, 4 & 5 Mr. Rajul Shrivastava, Adv. for R-4 Mr. S. A. Zaidi, Adv. for R-7 & 8 Mr. M. C. Dhingra & Mr. Piyush K. Roy, Adv. for Noticee
10.	Original Application No.122/2015	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. Pawan Shree, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Sudhir Kulshreshtha, Adv. for R-4 Mr. Pradeep Mishra, Adv. for UPPCB
11.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Gaurav Kumar Bansal, Adv. for R-6

**DATE : 11<sup>th</sup> February, 2016**  
**Time : After the above Bench**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

1.	<b>M.A. No. 1166/2015 &amp;</b> (I.A. No. 2469/2009) <b>M.A. No. 1169/2015</b> (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant Mr. Harin P. Raval, Sr. Adv. with Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	<b>M.A. No. 1164/2015 &amp;</b> (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv. Mr. Harin P. Raval, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	<b>O.A. 494/2015</b> in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant Mr. Harin P. Raval, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.

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